

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No. 1- IA/657(AHM) 2024
In
CP(IB) 185 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Vishal Vinodbhai Matadar
V/s
Anil Tradecom Ltd

.....Applicant

.....Respondent

Order delivered on 26/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Advocate
For the Respondent :

ORDER

IA/657(AHM) 2024

This is an application filed by the liquidator to take on record the Progress Report for the period 01.01.2024 to 31.03.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/657(AHM) 2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)